

ITEM NO.18
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2653/2020

STATE OF U.P.

Petitioner(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

Date : 30-09-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav Kaushik, Adv.
Mr. R.K. Gupta, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps alongwith complete address of the sole respondent within two weeks, as last opportunity. Dasti is requested, permitted in addition. Affidavit of dasti service be filed within four weeks.

List again on 25.11.2020.

ANIL LAXMAN PANSARE
Registrar